NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

10. IA 3010(MB)2023
IN
C.P. (IB)/3402(MB)2019

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **18.06.2024**

Name of the Party: Uco Bank

Vs

Deegee Orchards Private Limited

Section 7, 66(1) of Insolvency and Bankruptcy Code, 2016

ORDER

1. Mr. Amit Tungare, Ld. Counsel for the Applicant present through physical mode. Mr. Yahya Batatawala, Ld. Counsel for the Respondent No. 1 present through physical mode.
2. At the request of Applicant, the matter is adjourned to **06.08.2024** for further consideration.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)

/Dubey/